I. Accounts (1974-75) of the Jawahar-lal Nehru University and Related Paper.

II. Report (1975-76) of the School of Planning and Architecture New Delhi.

- in. Report (1975-76) of the Indian Institute of Management, Ahmeda-bad.
- IV. Report (1975-76) of the Technical Teachers' Training Institute (Eas tern Region) Calcutta.

V. Report (1975-76) of the TechnicalTeachers' Training Institute (Western egion) Bhopal.

- VI. Report (1974-75) and Accounts of the Indian Council of HistoricalResearch, New Delhi and Related Paper
- Vn. Report (1973-74) <sub>0</sub>f the National Council of Educational Research and Training, New Delhi.

DR. PRATAP CHANDRA CHUN-DER; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Annual Accounts of the Jawaharlal Nehru University, for the yea<sub>r</sub> 1974-75, and the Audit Report thereon. [Placed in Library. *See* No. LT-188/77].

(ii) Annual Report of the School of Planning and Architecture New Delhi, for the year 1975-76. [Placed in Library. See No. LT-187/77].

(iii) Fourteenth Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1975-76.

[Placed in Library. See No. LT-193/77].

(iv) Annual Report  $_0$ f the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the

on the Table

(v) Annual Report of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1975-76. [Placed in Library. *See* No. LT-183/77].

(vi) Third Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 1974-75, together with the Audit Report  $_0n$  the Accounts.

[Placed in Library. See No. LT-184|77J.

(vii) Audit Report on the Accounts of the National Council of Education Research and Training, New Delhi for the year 1973-74. [Placed in Library.  $Se_e$  No. LT-39/77].

III. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at il (vi) and (vii) above.

## I. Accounts (1975-76) of the National. Institute for Training in Industrial

Engineering, Bombay and Related aper. II. Accounts (1975-76) of the Indian institute of Technology, Madras and Related Papers.

## 111. Accounts (1975-75) of the Indian Institute of Technology, New Delhi and Related Papers

SHRI PRATAP CHANDRA CHUN-DER: Sir, I also beg to lay on the Table the following papers:—

I. A copy of the Annual Accounts Of the National Institute for Training in Industrial Engineering, Bombay, for the year 1975-76, and the Audit Report thereon, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper. [Placed in Library. *See* No. LT-181/77].

II. (i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

Papers laid

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper mentioned at (i) above.

[Placed in Library. See No.. LT-189/77 for (i) and (ii)].

III. A copy each (in Hindi) of the following papers:—

(i) Annual Accounts  $_0$ f the Indian Institute of Technology, New Delhi, for the year 1974-75, and the Audit Report thereon.

(ii) Annual Report of the Indian Institute of Technology, New Delhi, for the year 1975-76.

[Placed in Library. See No. LT-41/77 for (i) and (ii)].

## Notifications of the Ministry of Education (Department of Culture)

SHRI PRATAP CHANDRA CHUN-DER: Sir, I also beg to lay on tb'e Table the following papers:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Culture), under sub-section (3) of section 15A of the Indian Mus'euir\* Act, 1910:—

(i) Notification G.S.R. No. 194, dated the 12th February, 1977, publishing the Indian Museum Recruitment Rules, 1977.

(ii) Notification G.S.R. No. 957, dated the 18th March, 1977, publishing the Indian Museum (Amendment) Rules, 1977.

[Placed in Library. See No. LT-42/ 77 for (i) and (ii)].

## Notifications of the Government of Tamil Nadu

SHRI PRATAP CHANDAR CHUN-DER: Sir, I also beg to lay on the Table the following papers: —

A copy each of the following Notifications of the Government of Tamil Nadu, under subsection (3) of section 54 of the Tamil Nadu Prohibition Act, 1937, read with s<sup>u</sup>b-clause (iv) of clause (c) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the Notifications:—

(i) Notification G-O. Ms. No. 299, Prohibition and Excise, dated the 20th October, 1976.

(ii) Notification G.O. Ms. No. 302, Prohibition and Excise, dated the 27th October, 1976.

(iii) Notification G.O. Ms. No. 303, Prohibition and Excise, dated the 27th October, 1976.

(iv) Notification G.O. Ms. No. 304, Prohibition and Excise, dated the 3rd November, 1976.

(v) Notification G.O. Ms. No. 314, Prohibition and Excise, dated the 3rd November, 1976.

(vi) Notification G.O. Ms. No. 319, Prohibition and Excise, dated the 10th November, 1976.

(vii) Notification G.O. Ms. No. 322, Prohibition and Excise, dated the 10th November, 1976.

(viii) Notification G.O. Ms. No. 22, Prohibition and Excise, dated the 9th February, 1977.

(ix) Notification G.O. Ms. No. 45, Prohibition and Excise, dated the 9th March, 1977.

[Placed in Library. See No. LT-40/ 77 for (i) to (ix)].